

High Court of Karnataka,
Bengaluru,
Dated: 21st December 2021

NOTIFICATION NO. HCKB – 212 / 2021

In modification of earlier Notification No. HCKB – 180/2021, dated 30th October 2021, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Monday the 3rd January 2022 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice S.R.Krishna Kumar	2
3	Hon'ble Mr. Justice E.S.Indiresh	3
4	Hon'ble Mr. Justice V.Srishananda	4
5	Hon'ble Ms. Justice J.M.Khazi	5
6	Hon'ble Mrs. Justice K.S.Hemalekha	6

By Order of Hon'ble The Chief Justice

Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)

Date: 21.12.2021

**HIGH COURT OF KARNATAKA KALABURAGI BENCH
ARRANGEMENT OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM MONDAY THE 3RD JANUARY 2022**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice S.R.Krishna Kumar & Hon'ble Mrs. Justice K.S.Hemalekha</p> <p>All Division Bench matters</p> <p>Writ Petitions challenging the vires of Act, Rules and Statutory Regulations</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice E.S.Indiresh</p> <p>All Category of Writ matters</p> <p>- Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
3	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>All Category of Single Judge's Criminal matters</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>

4	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>All Category of Civil matters - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Physical hearing / Video Conferencing (optional)</p>
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PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice S.R.Krishna Kumar</p> <p>Writ Petition (GM) – Preliminary Hearing in 'B' Group</p>
2	<p>Hon'ble Mrs. Justice K.S.Hemalekha</p> <p>Regular Second Appeals - Final Hearing</p>

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per Modified Notice dated 9th November 2021.**

2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

a) Criminal Petitions U/s 439 of Cr.P.C – 3rd day from the date of filing.

b) Criminal Petitions U/s 438 of Cr.P.C, Criminal Petitions U/s 482 of Cr.P.C and Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C and Criminal Revision Petitions – 4th day from the date of filing.

c) Criminal Appeals – 4th day from the date of filing.

d) All Writ Petitions & Writ Appeals – 5th day from the date of filing.

e) All Civil matters – 5th day from the date of filing.

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

5. Single cause list shall be issued showing the commencement of the Court Session as 10:30 a.m.

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 21.12.2021